

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD**

SPECIAL BENCH - COURT 1 (URGENT HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL**

**HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.01.2021 AT 10:30 AM

|                                  |                                 |
|----------------------------------|---------------------------------|
| TRANSFER PETITION NO.            |                                 |
| COMPANY PETITION/APPLICATION NO. | CP (IB) No. 555/9/HDB/2019      |
| NAME OF THE COMPANY              | Lotus Poly Pacs (India) Pvt Ltd |
| NAME OF THE PETITIONER(S)        | Allied Marketing Co.            |
| NAME OF THE RESPONDENT(S)        | Lotus Poly Pacs (India) Pvt Ltd |
| UNDER SECTION                    | 9 of IBC                        |

**Counsel for Petitioner(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
|                        |             |                        |           |
|                        |             |                        |           |

**Counsel for Respondent(s):**

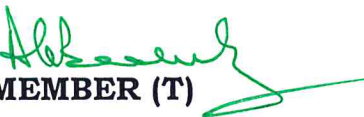
| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
|                        |             |                        |           |
|                        |             |                        |           |

**ORDER**

Counsel for Petitioner is not appeared when the matter was called for.

Counsel for Respondent is appeared through video. He stated that they are settling the matter and accepted the claim amount as per the settlement. Submissions recorded.

For filing Joint Memo of settlement, put up the matter on 02.02.2021.

  
**MEMBER (T)**

  
**MEMBER(J)**

**Syamala**